

8. To carry out or make arrangement for any investigation for the purpose of generating or transmitting electricity;
9. To promote research in matters affecting the generation, transmission and supply of electricity;
10. To advise the Central Government on any matter on which its advice is sought or make recommendations to that Government on any matter if, in the opinion of the Authority the recommendation would help in improving the generation, distribution and utilisation of electricity; and
11. To discharge such other functions as may be entrusted to it or under any other law.
12. Under the provision of Electricity (Supply) Act, 1948, the Government has further added few more functions to the Central Electricity Authority. These are :
 - (i) Co-ordination of research and development in the power generation field;
 - (ii) Evaluation of financial performance of the SEBs constituted under Section 5 and undertaking of studies concerning the economic and commercial aspects of the power industry as well as analysis of the tariff structure in the power industry;
 - Techno-economic appraisal of power projects;
 - Promotion of inter-State and joint sector power projects.

Apart from the above functions provided under the Electricity (Supply) Act, 1948, the CEA also undertakes design and engineering of power projects with a view to developing in-house technical know-how and also assists State Electricity Boards, Generating Companies & State Authorities requiring such assistance.

Safe Drinking Water

1783.COL. SONA RAM CHOUDHARY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether even after spending crores of rupees on construction of overhead tanks, ground level tanks, laying of pipelines and other infrastructure, safe drinking water is still not available to large numbers of villages and bastis;

(b) whether some old water sources have become unviable because of decrease of water/drying of water source;

(c) whether the Government are contemplating to augment additional water sources with the help of Central Ground Water Board and Ground Water Board of State;

(d) if so, the details thereof;

(e) whether any proposal to bring water to Jaisalmer district from Indira Gandhi Nahar Proyojna is under consideration of the Government is so, details thereof; and

(f) the number of villages are yet to be provided sufficient safe drinking water and likely date by which all the villages and Bastis will be covered state-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) 53409 number of 'Not Covered' (NC) habitations out of a total number of 13.20 lakh habitations in the country are yet to be provided safe drinking water facilities.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The Central Ground Water Board has agreed to provide assistance to all the States/UTs for scientific source finding for NC habitations. In the meeting held with the States/UTs on 13.2.1997 the States have been requested to avail of the assistance of OGWI. The States will also use the services of their ground water department for its purpose.

(e) The State Government of Rajasthan has reported that for providing drinking water to 147 and 411 villages of Jaisalmer and Barmer district respectively along with Barmer city too, a lift project named Farmer Lift was prepared costing Rs. 590 crore approximately. The project is, however, being revised due to certain new developments of likely availability of water in Gadra Road Minor and the Narvada Project.

(f) The State-wise details of NC and Partially covered habitations are given in the enclosed Statement. These are likely to be covered with safe drinking water facility by 2000 AD.

Statement

Statement showing the number of NC & PC habitations

Sl. No.	State/UT	NC Habitations**	PC Habitations***
1	2	3	4
1.	Andhra Pradesh	0	15757
2.	Arunachal Pradesh	790	1431
3.	Assam	10918	23701

1	2	3	4
4.	Bihar	6816	19904
5.	Goa	40	2
6.	Gujarat	436	7467
7.	Haryana	0	1299
8.	Himachal Pradesh	4295	12311
9.	Jammu & Kashmir	727	3988
10.	Karnataka	4174	18139
11.	Kerala	495	7052
12.	Madhya Pradesh	2047	17464
13.	Maharashtra	22	10566
14.	Manipur	268	846
15.	Meghalaya	738	1874
16.	Mizoram	10	148
17.	Nagaland	354	732
18.	Orissa	4500	7291
19.	Punjab	5230	336
20.	Rajasthan	8334	16100
21.	Sikkim	0	1022
22.	Tamil Nadu	130	32368
23.	Tripura	0	2500
24.	Uttar Pradesh	2946	91265
25.	West Bengal	0	24701
26.	A & N Islands	11	38
27.	D & N Haveli	128	298
28.	Daman & Diu	0	7
29.	Delhi	0	62
30.	Lakshadweep	0	5
31.	Pondicherry	0	30
32.	Chandigarh	0	0
Total		53409*	317701

* Provisional submitted to confirmation by States/UTs

** Not Covered (NG)

*** PC – Partial Covered

Construction of Link Roads

1784. SHRI K.C. KONDAIAH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Karnataka Government had drawn any plan for the development of infrastructure in the State with assistance from the World Bank;

(b) if so, whether the link roads would be constructed in all villages within three years in Karnataka under the proposed plan; and

(c) the latest position on the above proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) Information is being collected and will be laid on the Table of the House.

Programme of Weaker Section

1785. SHRI SOHAN BEER : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of programmes initiated for weaker sections in the country during Eighth Five Year Plan;

(b) the amounts spent under this scheme during the above plan period in Uttar Pradesh;

(c) whether this amount was adequate; and

(d) if not, whether the Government propose to allocate more funds in the Ninth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) The major programmes being implemented for the benefit of the weaker sections in the country during eighth five year plan are (i) Jawahar Rozgar Yojana (JRY), (ii) Employment Assurance Scheme (EAS), (iii) Integrated Rural Development Programme (IRDP), (iv) Training for Rural Youth for self Employment (TRYSEM), (v) National Social Assistance Programme (NSAP). The amounts spent under these schemes during eighth Five Year Plan 1992-93 to 1996-97 in U.P. are as follow :-